BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE (ACTING)
THE HON'BLE MR. JUSTICE S.R. SEN

24.02.2015

Mr ND Chullai, learned senior GA, appears for the appellants.

Ms D Mathoh, learned counsel, represents the respondent.

Learned counsel for the respondents prays for and is granted two weeks' time on the ground that Mr AH Hazarika, learned counsel on record is on sanctioned leave.

List the matter after sanctioned leave is over.

JUDGE CHIEF JUSTICE
(ACTING)

dev

BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE (ACTING)
THE HON'BLE MR. JUSTICE S.R. SEN

24.02.2015

Ms QB Lamare, learned counsel, appears for the petitioner.

Mr R Deb Nath, learned counsel, represents the respondents.

Learned counsel for the petitioner prays for and is granted two weeks' time to file rejoinder affidavit.

List the matter on 10.03.2015.

JUDGE CHIEF JUSTICE
(ACTING)

dev

WA. No. 17 of 2012

BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE (ACTING)
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

24-02-2015

Ms. SG Momin, learned Advocate, appears for the appellant.

Mr. VK Jindal, learned Sr. Advocate, assisted by Mr. S.Dey, learned Advocate, represents the respondents.

Mr. GS Massar, learned Sr. counsel is said to be in personal difficulty on account of ill health of his wife and is away from Shillong. Thus, on a request made on his behalf, the matter is adjourned for 2(two) weeks. List on 10-3-2015.

JUDGE **CHIEF JUSTICE (ACTING)**

S.Rynjah

WA. No. 33 of 2014

BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE (ACTING)
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

24-02-2015

Mr. KS Kynjing, learned Sr. Advocate, assisted by Mr. SM Suna, learned Advocate, appears for the appellant.

Mr. AS Siddiqui, learned Advocate, represents the respondents.

Officers who were required to remain present for assistance to Court in terms of the last order are present in Court. However, they pray for and are granted 2(two) weeks' time to file affidavit. List on 10-3-2015.

JUDGE **CHIEF JUSTICE (ACTING)**

S.Rynjah

WP(C). No. 381 of 2014

BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE (ACTING)
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

24-02-2015

Mr. S.Sen, learned Advocate, appears for the petitioner.

Ms. NG Shylla, learned GA, represents the State respondents.

Ms. PS Nongbri, learned Advocate, represents the Proforma respondents – KHADC.

Learned counsel for the petitioner prays for withdrawal of the writ petition. Learned counsel for respondents does not have any objection thereto. Accordingly, writ petition is dismissed as withdrawn.

JUDGE **CHIEF JUSTICE (ACTING)**

S.Rynjah